



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 20.03.2025 & 27.03.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1450 of 2022 & I.A. No. 4561, 4562, 4563 of 2023 <b>Part Heard</b>	Armaan Casa Pvt. Ltd. Vs. Ireo Pvt. Ltd.	20.03.2025	28.04.2025
2.	Comp. App. (AT) (Ins) No. 187 of 2023 & I.A. No. 677, 678, 679 of 2023 <b>Part Heard</b>	Uday J. Desai Vs. Bank of India & Anr.	20.03.2025	28.04.2025
3.	Comp. App. (AT) (Ins) No. 1902 of 2024 & I.A. No. 1300 of 2025 <b>Part Heard</b>	Suraksha Asset Reconstruction Ltd. Vs. Municipal Corporation of Greater Mumbai & Ors.  <b>With</b>	20.03.2025	29.04.2025
4.	Comp. App. (AT) (Ins) No. 2014 of 2024 & I.A. No. 7554 of 2024 <b>Part Heard</b>	Bank of India Vs. Municipal Corporation of Greater Mumbai & Ors.	20.03.2025	29.04.2025

5.	Competition App. (AT) No. 20 of 2021 & I.A. No. 2843, 2844 of 2021 & 3768 of 2023  <b>Part Heard</b>	Manoj K. Sheth Vs. The Secretary, Competition Commission of India & Anr.	27.03.2025	08.05.2025
6.	Comp. App. (AT) (Ins) No. 389 of 2018  <b>Part Heard</b>	Anil Kohli, R.P. for Dunar Foods Ltd. Vs. Directorate of Enforcement & Anr.	27.03.2025	23.04.2025
7.	Comp. App. (AT) (Ins) No. 1355 of 2023 & I.A. 4815, 4816 of 2023  <b>Part Heard</b>	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.  <b>With</b>	27.03.2025	23.04.2025
8.	Comp. App. (AT) (Ins) No. 939 of 2024  <b>Part Heard</b>	Maharashtra Airport Development Company Ltd. Vs. Vinod Kumar Kothari & Anr.	27.03.2025	23.04.2025
9.	Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024  <b>Part Heard</b>	Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors.  <b>With</b>	27.03.2025	22.04.2025
10.	Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432, 8930 of 2024  <b>Part Heard</b>	Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.  <b>With</b>	27.03.2025	22.04.2025

<b>11.</b>	Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024 <b>Part Heard</b>	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.  <b>With</b>	<b>27.03.2025</b>	<b>22.04.2025</b>
<b>12.</b>	Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024 <b>Part Heard</b>	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.	<b>27.03.2025</b>	<b>22.04.2025</b>

By order of Hon'ble Chairperson  
-Sd/-  
Registrar